

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.317

IA-1383/2022 IA-892/2022 IA-1418/2021

IN

IB-58(ND)/2021

IN THE MATTER OF:

IndiaBulls Housing Finance Ltd

.....APPLICANT/PETITIONER

Vs.

Mohit Singh

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Ms. Vishrutyi Sahni and Mr. Utkarsh Gupta, Advocates


For the Respondent

: Adv. Amrita Sarkar

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.10.2022.**


(Madhu Narula)
Court Officer (Court III)